

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-731(ND)2019

CORAM:

PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.03.2019.

NAME OF THE COMPANY: M/s. Concept Incorporation V/s. M/s. DCP India
Pvt. Ltd.

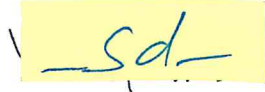
SECTION OF THE COMPANIES ACT: U/s. 9 of IBC Code, 2016

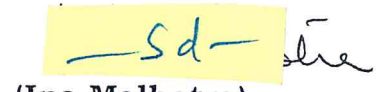
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: None

ORDER

Present none. In the interest of justice adjourned to 01.04.2019.


(Dr. V.K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)